

extend the validity of exemption without any time limit.

- (viii) G.S.R. 243(E) published in Gazette of India dated the 29th April, 1991 together with an explanatory memorandum making certain amendments to the Notification No. 203/90-Cus., dated the 21st June, 1990.
- (ix) G.S.R. 284(E) published in Gazette of India dated the 30th May, 1991 together with an explanatory memorandum declaring that the whole of the material specified in the Table annexed to Notification as is contained in the goods manufactured in India and exported outside India shall be deemed to be imported material.
- (x) G.S.R. 327(E) published in Gazette of India dated the 3rd July, 1991 together with an explanatory memorandum regarding revised rate of exchange for conversion of Russian Rouble into Indian Currency or vice-versa.
- (xi) G.S.R. 329(E) published in Gazette of India dated the 5th July, 1991 together with an explanatory memorandum making certain amendments to the Notification No. 252/83-Cus., dated the 27th August, 1983.
- (xii) G.S.R. 330(E) published in Gazette of India dated the 5th July, 1991 together with an explanatory memorandum making certain amendments to the Notification No. 16/90-Cus., dated the 16th April, 1990.
- (xiii) G.S.R. 331(E) published in Gazette of India dated the 5th July, 1991 together with an explanatory memorandum making certain

amendments to the Notification No. 17/90-Cus., dated the 6th April, 1990.

- (xiv) G.S.R. 336(E) published in Gazette of India dated the 10th July, 1991 together with an explanatory memorandum regarding revised rate of exchange for conversion of Russian Rouble into Indian Currency or vice-versa.
- (xv) S.O. 426(E) published in Gazette of India dated the 27th June, 1991 together with an explanatory memorandum regarding revised rates of exchange for conversion of certain foreign currencies into Indian currency or vice-versa.
- (xvi) S.O. 443(E) published in Gazette of India dated the 2nd July, 1991 together with an explanatory memorandum regarding revised rates of exchange for conversion of certain foreign currencies into Indian currency or vice-versa.

[Placed in Library. See No. LT-349/91]

Annual Report of and Review on the working of Overseas Construction Council of India for 1989-90 etc.

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI SALMAN KHURSHEED) : Sir, I beg to lay on the Table—

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Overseas Construction Council of India for the year 1989-90 with Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Overseas Construction Council of India for the year 1989-90.
- (2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. LT-350/91]